COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 283 OF 2015

Dated: 10th April, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Nabha Power Ltd. ... Appellant(s)

Vs.

Punjab State Power Corporation Ltd. & Anr.. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.

Mr. Aniket Prasoon Ms. Hemangini Mehta

Counsel for the Respondent(s) : Mr. Anand K.Ganesan

Ms. Swapna Seshadri Ms. Neha Garg for R-1

Mr. Sakesh Kumar for R-2

<u>ORDER</u>

The learned Sr. counsel, Mr. Sanjay Sen, appearing for the appellant has filed his brief written submission in the matter. The same was taken on record.

Submissions made by the learned Sr. Counsel, as stated above, is placed on record.

List this matter for hearing on <u>top of the board on 11.04.2018</u> as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

Ss/kt